GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

LOK SABHA
UNSTARRED QUESTION No.3130
TO BE ANSWERED ON 08.08.2023

National Sports Development Code

3130. SHRI L.S. TEJASVI SURYA:

DR. UMESH G. JADHAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any steps to ensure that the National Sports Federation (NSF) are being governed in an efficient and transparent way including compliance to the National Sports Development Code of India, 2011;

(b) if so, the details of steps taken by the Government in this regard;

(c) the details of action taken by the Government against NSFs that are not compliant to the Sports Code during each of the last four years and the current year; and

(d) the details of the funds provided to NSFs for development of sports and the activities that are being/have been done using these funds during the said period?

ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]

(a) to (c): The National Sports Development Code of India, 2011 ("Sports Code") is an amalgamation of orders and instructions issued by the Ministry of Youth Affairs & Sports from time-to-time and is a dynamic document. The adherence to the provisions of the Sports Code is an ongoing and continuous exercise and the Ministry
constantly monitors the National Sports Federations (NSFs) with regard to the observance of the provisions of Sports Code by them. The Ministry ensures that recognised NSFs abide by the basic and cardinal principles, such as age & tenure restrictions in respect of office bearers of the NSFs, conduct of fair and transparent elections, protection of athletes’ interests, etc. The Government insists on observance of the provisions of the Sports Code by the NSFs to maintain their recognition on year-to-year basis. Wherever any such violations are noticed, necessary action including suspension, non-renewal of annual recognition and withdrawal of recognition is taken.

(d): The details of funds provided to NSFs during the last 3 years is given below:

<table>
<thead>
<tr>
<th>Financial Year</th>
<th>Amount (In Rupees Crore)</th>
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<tbody>
<tr>
<td>2020-21</td>
<td>114.11</td>
</tr>
<tr>
<td>2021-22</td>
<td>177.61</td>
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<tr>
<td>2022-23</td>
<td>264.18</td>
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</tbody>
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